

exempted from search on this side. He made his own baggage declaration and he was not searched. But on the Pakistan side he was searched and they seized the money and the car. I do not think there is anything further that we can do now.

Sardar Iqbal Singh : May I know whether the Secretary of the Pakistan National Assembly was also travelling in this car?

Shri A. C. Guha : Yes, Sir. He was the Secretary of the Pakistan National Assembly or Parliament.

British Mission for Heavy Industries

*114. **Shri Shree Narayan Das :** Will the Minister of Heavy Industries be pleased to state :

(a) the precise nature of work that the British Heavy Engineering Mission which has come to India at the invitation of the Government of India will undertake;

(b) the composition of the mission;

(c) how long they would remain in dia.

(d) by what time they would be able to report to the Government;

(e) the nature of agreement, if any, under which the mission has come?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) to (e). A statement is laid on the Table of the House. [See Appendix I, annexure No. 33].

Shri Shree Narayan Das : From the statement it appears that this Mission has been sponsored by the Federation of British Industries and the Colombo Plan Administration. I should like to know what part of the expenditure involved in this will be borne by them and what part will be borne by us.

Shri M. M. Shah : Practically all the expenditure will be borne by them excepting the local costs for the tour of the Mission.

Shri Shree Narayan Das : Out of the eleven persons constituting the Mission, how many are industrialists, how many are experts and how many are administrators?

Shri M. M. Shah : Five are industrialists, two are administrators and four are experts.

Shri Shree Narayan Das : May I know whether such Missions have been invited from other countries also? If so, from where?

Shri M. M. Shah : As the hon. Member knows, several Missions of a technical and expert nature are coming in this country from time to time.

Shri Bansal : In this case the specific question was whether there has been a Mission in this country for advising Government on heavy industries?

Shri M. M. Shah : If the question relates only to heavy engineering, the present position is that there are two Missions in the country; one is a British Mission and the other is a Russian Mission. The Russian Mission is looking after recommending sites and plans for manufacture of machinery of steel plants that is, manufacture of machinery required for setting up a steel plant, whereas the British Mission is largely concerned with other heavy engineering machinery.

Republic Day and Independence Day Celebrations in Cantonments

*115. **Shri Shiva Dutt Upadhyaya :** Will the Minister of Defence be pleased to state :

(a) whether it is a fact that Cantonment Boards in India are authorised to spend some money in connection with celebrations of the Republic Day and Independence Day on the 26th January and 15th August respectively from their own funds for which necessary sanction is issued by the Government of India a few days before the events;

(b) whether such sanction was not communicated by the Government of India to the Cantonment Board, Ranikhet and other Cantonment Boards in India before 15th of August, 1956 in spite of repeated reminders; and

(c) whether the sanction letter from Government was communicated so late that it reached Ranikhet and other Cantonments a few days after the 15th August, 1956, Independence Day, and no amount could be spent on the celebrations?

The Minister of Defence Organisation (Shri Tyagi) : (a) Self-supporting Cantonments are authorised to spend money on celebrations from their own funds for which necessary sanction is issued by the Government of India. The State-aided Cantonments are allowed to meet the expenditure from public donations only.

(b) Sanction for Independence Day celebrations was issued to all Cantonments before the 15th of August 1956, without any reminders having been received.

(c) The Government sanction was conveyed to all Deputy Directors, Lands and Cantonments concerned on telephonic which was confirmed by a formal letter on 13th August 1956.

So far no Cantonment Board except Ranikhet have intimated that it could not spend the amount on the celebrations on the ground that orders were received late.

श्री भक्त बहान : क्या गवर्नमेंट ने इस सुझाव पर विचार किया है कि भविष्य में इस तरह की दिक्कतें दूर करने के लिये सब कैंटोनमेंट बोर्ड्स को जनरल प्रयारिटी दे दी जाय कि ऐसे भवसरो पर वे अपने फंड्ज से खर्च कर सकें और उनको ऊपर से स्वीकृति न लेनी पड़े ?

श्री त्यागी : इस बारे में अभी तक कोई फैसला नहीं किया गया है । मुझे आशा है कि जब तक कोई मुस्तकिल फैसला न हो, तब तक सैकशन समय पर पहुंचती रहेगी ।

Shri Radha Raman : May I know whether the Government had found out as to who was responsible for the delay that was caused in receiving the orders by the cantonments concerned?

Shri Tyagi : I have no ready information on the subject.

Balance of Payment

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*117. { Sardar Iqbal Singh ;
Sardar Akarpuri ;
Shri Bansal;

Will the Minister of Finance be pleased to state :

(a) the names of the countries with which the balance of payment was favourable to India in 1955-56; and

(b) the amount of the invisible earnings of India from (i) shipping and (ii) insurance?

The Deputy Minister of Finance (Shri B. R. Bhagat) : (a) In 1955-56 India had a favourable balance of payments with the following countries:

Australia
New Zealand
Burma
Ceylon
Malaya
Aden
Iraq
U.S.A.

Canada
Philippines
Netherlands
Afghanistan
Iran
Saudi Arab.
Ethiopia
Indonesia
Thailand
Argentina
China
Poland.

(b) During 1955-56 India's net invisible earnings amounted to (1) Rs. 24.7 crores from transportation including shipping and (2) Rs. 4.3 crores from insurance.

Sardar Iqbal Singh : May I know whether there was a sharp decrease in the invisible earnings in insurance in those months when insurance was nationalised in this country?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari) : So far as insurance is concerned, what has been nationalised is life insurance—not general insurance—except in the case of three or four small companies which we have inherited along with the life insurance companies and I am afraid that it will not affect the position.

Shri Matthen : In answer to part (b), the hon. Minister stated that transportation earnings were of the order of Rs. 24.7 crores. Will he give a break-up of that figure? What is the shipping part of it?

Shri B. R. Bhagat : I shall require notice for giving details.

Symposium on Buddhism

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*118. { Shri D. C. Sharma;
Shri Shivnanjappa;

Will the Minister of Education be pleased to state :

(a) the number of foreign dignitaries that are expected to participate in a symposium on Buddhism to be held in Delhi on 26th November, 1956 in connection with the 2,500th *parinirvana* anniversary of Buddha;

(b) whether Government have organised for them pilgrimage to Buddhist centres in the country; and

(c) if so, the nature of arrangements made?

The Deputy Minister of Education (Dr. M.M. Das) : (a) About 70 foreign scholars are expected to participate in the Symposium.

(b) Yes, Sir.